

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA 1553/98

New Delhi this the 8th day of March, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Smt. Nirmal R. Fandom,  
Reservation Supervisor,  
Northern Railway,  
R/O 18/2845, Beadonpura,  
Karol Bagh, New Delhi-5

.. Applicant.

(By Advocate Shri S.K. Sinha )

Versus

1. Union of India, through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Chief Personal Officer (A), Northern Railways, Baroda House, New Delhi.
3. The Divisional Railway Manager, Northern Railways, Paharganj, New Delhi.
4. S.P.O. (T & C), Northern Railway Head Quarter, Baroda House, New Delhi.

(By Advocate Shri O.P. Kshatriya)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A))

Heard.

2. After hearing, this OA is disposed of with a direction to the respondents to ensure that instructions contained in their letter dated 10.12.1998 annexed with respondents reply is implemented in its entirety, <sup>in</sup> letter spirit, within two months from the date of receipt of a copy of this order.

3. Applicant will be entitled to the consequential benefits flowing therefrom. No costs.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*  
(S.R. Adige)  
Vice Chairman (A)